

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) to (c) The official team set up to examine different aspects of the working of the Aralam State farm at Kerala has not yet submitted its report to the Government. The team had to collect materials on the cropping programmes to be adopted at the farm and the development of infrastructural facilities such as land development social conservation expected to submit its a report shortly.

**News Report Captioned "Indian Historical Works Inadequate"**

1907. SHRI R. S. PANDEY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to the reports published in local daily of 4th February, 1975 under the caption "Indian historical works inadequate", and

(b) if so, the reaction of Government thereto?

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a): Yes Sir.

(b) The observations made in the press report represent the views of an individual and are not based on facts. A large number of books embracing all aspects of Indian History are available

**Scrapping of Tutorial System in Indian Universities**

1908. SHRI R. S. PANDEY:  
SHRI HARI SINGH:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state,

(a) whether there is a proposal to scrap the well established tutorial system in Indian Universities; and

(b) if so, the reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a)

and (b): Tutorial system is well established only in a very few universities in the country. No proposal is under consideration of the Government or the University Grants Commission to abolish the system.

**Milling Margins and prices of Wheat Products**

1909. SHRI SHARAD YADAV: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Central Government/State Government fixed any miller's margin for the roller Mills in different States and Union Territories;

(b) if so, the milling margins fixed in 1972, 1973 and 1974 in different States and Union Territories;

(c) whether any prices of wheat products were fixed by the Centre and the States in the year 1972, 1973 and 1974 in different States and Union Territories. and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASASAHAB P. SHINDE): (a) to (d). The approved milling margin for the Roller Flour Mills in different States and Union Territories varied from Rs. 90 to 98.6 per tonne in 1972 and Rs. 92 to 97.4 per tonne in 1973 and Rs. 98 to Rs 117.3 per tonne in 1974 for fines. For wholemeal atta it varied from Rs. 50.2 to Rs. 51.2 per tonne in 1972, Rs. 49.2 to Rs. 50.2 per tonne in 1973 and Rs. 54.9 per tonne in 1974.

The prices of wheat products in 1972, 1973 and 1974 as fixed by the Central Government are indicated in statement I laid on the Table of the House. [Placed in Library. See No LT-9065/75]. Following the introduction of the new wheat policy the State Governments were asked to fix prices of wheat products on the basis of the open market prices of wheat and the wheat subsequently given from the Central Pool at the wholesale price fixed for the various States, which, in most cases, was around Rs.

170 per quintal. The prices of wheat products thus fixed by the various State Government with the concurrence of the Central Government are in statement II laid on the Table of the House [Placed in Library. See No. LT 9065 175]

**Employment to the Blind**

1910. SHRI S. M. BANERJEE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the further steps taken to provide employment to the blind trained in various workshops under the Ministry of Education and Social Welfare; and

(b) whether some relaxation has been given in their cases; and if so, what are the relaxation?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) and (b): Department of Social Welfare's scheme of scholarships for the physically handicapped has been modified to allow physically handicapped persons, including trainees of the National Centre for the Blind, Dehradun, between 14 and 40 years of age to be placed as inplant trainees in approved industrial establishments with a stipend of Rs. 100 per month for a period not exceeding one year.

No relaxation is permissible in respect of persons of any particular organisation. Relaxation in the upper age limit by five years has, however, been allowed to physically handicapped persons, including the blind, for the purpose of entry into class III and IV Central services.

**Construction of houses for class III and class IV employees**

1911. SHRI S. M. BANERJEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what further steps have been taken to construct houses for Class

III and Class IV employees in Delhi; and

(b) amount sanctioned during the Fifth Plan for this purpose?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): (a) In August, 1973 the Government imposed a ban on undertaking of new construction work or works which had not crossed the plinth level. The ban is still in operation. Therefore, only old and continuing schemes which had crossed the plinth level before the imposition of the ban are being completed. Class III and Class IV employees are normally entitled to type II and type I houses. Of the continuing schemes, 148 type II houses have been constructed during 1974-75 and 180 type I and type II houses are under construction. Nearly 500 type I and type II houses are proposed to be taken up for construction during the year 1975-76 if these are exempted from the purview of the ban.

(b) Since no firm allocation for construction of general pool accommodation during the Fifth Five Year Plan period has been made, no specific amount has been sanctioned for construction of houses for Class III and Class IV employees. However the bulk of the construction is done only for the employees in the lower income bracket.

**Demand for Inquiry against Principal, Government Boys H. S. School, Madipur, Delhi**

1912. SHRI S. M. BANERJEE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the members of the Staff of Government Boys Higher Secondary School, Madipur, New Delhi in a Joint representation dated the 2nd February, 1972 have demanded an enquiry against the Principal of the said School for the latter's alleged misappropriation of funds and various other acts of omissions and commissions;